

**INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "G": NEW DELHI**

**BEFORE
SHRI G.S. PANNU, HON'BLE VICE PRESIDENT
AND
MS. ASTHA CHANDRA, JUDICIAL MEMBER**

ITA No. 3795/Del/2023
Asstt. Year: 2015-16

| | | |
|---|-----|---------------------------------|
| Sarita Gupta, 9/320 Misarmurar, Saharanpur, UP, Saharanpur, Uttar Pradesh 247001. PAN AKXPG8556E | Vs. | ITO Ward 3(3)(5) Saharanpur. |
| (Appellant) | | (Respondent) |

| | |
|------------------------|-----------------------------|
| Assessee by: | Shri Vivek Bansal, Advocate |
| Department by: | Shri Anuj Garg, Sr. DR |
| Date of Hearing: | 01.04.2024 |
| Date of pronouncement: | 03.04.2024 |

ORDER

PER ASTHA CHANDRA, JM

The appeal filed by the assessee is directed against the order dated 03.11.2023 of the Ld. Commissioner of Income Tax (Appeals), Saharanpur pertaining to the Assessment Year 2015-16.

2. At the very outset the Ld. AR submitted that this is a duplicate appeal. The correct appeal of the assessee bears the appeal No. ITA 3822/Del/23. The Ld. AR urged that the present appeal may be allowed to be withdrawn as Form 36 in this appeal is unsigned. The Ld. DR had no objection.

3. In view of the above, we allow withdrawal of the appeal.

4. In the result, the appeal is dismissed as withdrawn.

Order pronounced in the open court on 3rd April, 2024.

sd/-
(G.S. PANNU)
VICE PRESIDENT

sd/-
(ASTHA CHANDRA)
JUDICIAL MEMBER

Dated: 03/04/2024

Veena

Copy forwarded to -

1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi

| | |
|---|--|
| Date of dictation | |
| Date on which the typed draft is placed before the dictating Member | |
| Date on which the typed draft is placed before the Other Member | |
| Date on which the approved draft comes to the Sr. PS/PS | |
| Date on which the fair order is placed before the Dictating Member for pronouncement | |
| Date on which the fair order comes back to the Sr. PS/PS | |
| Date on which the final order is uploaded on the website of ITAT | |
| Date on which the file goes to the Bench Clerk | |
| Date on which the file goes to the Head Clerk | |
| The date on which the file goes to the Assistant Registrar for signature on the order | |
| Date of dispatch of the Order | |